(c) Employees' Provident Fund Organisation Fund Organisation (EPFO) ensure security of the capital contributed by the beneficiaries with risk free, consistent return on the same.

Labour disputes pending in courts in Jharkhand

- 2132. SHRI DHIRAJ PRASAD SAHU: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:
- (a) the district-wise total number of labour disputes pending in the labour courts and High Court in Jharkhand at present;
- (b) whether there has been a constant increase in the pending cases during the previous decade: and
- (c) if so, the details of the steps taken to fill up the vacant posts of Judges and to ensure the speedy disposal of the pending cases?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH): (a) The district-wise total number of labour disputes pending in the Central Government Industrial Tribunal-cum-Labour Courts and High Court in Jharkhand at present, is given in statement. (See below).

- (b) No, Sir.
- Does not arise.

Statement

District-wise number of labour disputes pending in the Central Government Industrial Tribunal-cum-Labour Courts (Dhanbad) in Jharkhand

Sl. No.	District	Reference Cases	LC Application	
1.	Dhanbad	1726	320	
2.	Hazaribagh	100	12	
3.	Jamshedpur [Singhbhum (E)]	48	0	
4.	Bokaro	47	0	
5.	Ramgarh	19	0	

Sl. No.	District	Reference Cases	LC Application
6.	Ranchi	66	2
7.	Koderma	4	0
8.	Sahibganj	19	0
9.	Godda	1	0
10.	Singhbhum	7	1
11.	Pakur	5	0
12.	Chatra	2	0
13.	Giridih	9	0
14.	Garhwa	1	0
15.	Singhbhum (W)	6	0
16.	Saraikela	2	0
17.	Palamu	2	0
18.	Deoghar	1	0
19.	Gumla	1	0
20.	Dumka	2	0
	Total Cases	2068	335

Number of labour disputes pending in High Court of Jharkhand (in respect of WP challenging Awards passed by Central Government Industrial Tribunal-cum-Labour Courts).

Sl. No.	District	No. of pending cases
1.	Dhanbad	111
2.	Hazaribagh	13
3.	Giridih	2
4.	Singhbhum	3
5.	Bokaro	7
	Total	136